

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

HASTI FINANCE LIMITED

Regd Off.: No. 14, Imperial Hotel Complex, Near Albert Cinema Hall, Whannels Road, Egmore, Chennai-600 008

The details subsequent to the completion of the Offer made vide Public Announcement dated August 10, 2009 and December 18, 2009 in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Mr. Nitin Prabhudas Somani** and **Mrs. Sonal Nitin Somani** (hereinafter collectively referred to as the 'Acquirers') to acquire 5,24,600 equity shares of Rs. 10/- each, representing 20% of voting capital of the Target Company, at a price of Rs. 14.75 per share ('Offer Price') payable in cash are as under:

1. Name of the Target Company : **HASTI FINANCE LIMITED**
2. Name and Address of the Acquirers : **Mr. Nitin Prabhudas Somani and Mrs. Sonal Nitin Somani**
both residing at 703, A- wing, Beau Monde, Appasaheb Marathe Marg, Prabhadevi, Mumbai 400025.
3. Name of Manager to the offer : **ASHIKA CAPITAL LIMITED**
4. Name of Registrar to the offer : **ADROIT CORPORATE SERVICES PVT. LTD.**
5. Offer details
 - a) Date of Opening of the Offer : December 30, 2009 (Wednesday)
 - b) Date of Closing of the Offer : January 18, 2010 (Monday)
6. Details of the acquisition:

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs. 14.75 per share Not Applicable		Rs. 14.75 per share Not Applicable	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirers before MOU / P.A.	Nil	Nil	Nil	Nil
(iii)	Shares acquired by way of MOU or Market Purchases	11,24,054*	42.86*	11,24,054*	42.86*
(iv)	Shares acquired in the Open Offer	5,24,600	20.00	500	0.02
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 77,37,850/-		Rs. 7,375/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirers (ii+iii+iv+vi)	16,48,654	62.86	11,24,554	42.88
(viii)	Pre & Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		8,30,172	9,73,946#	8,30,172	14,98,046#
		(31.65%)	(37.14)%#	(31.65%)	(57.12)%#

#The shareholding of erstwhile Promoters has been included in the Public Category pursuant to the Offer and 59,174 shares were acquired by public through BOLT and auction close out.

* The acquires purchased 11,46,254 shares representing 43.71% of voting capital but actual delivery of shares to the Acquirers through BSE settlement mechanism is 11,24,054 shares representing 42.86% of the voting capital.

7. Status of Escrow Account : Amount of Rs. 7,375/- was transferred to Special Account for the payment of consideration to the shareholders whose shares were accepted. Balance amount lying in the Escrow is yet to be released to the Acquirers.
8. Payment of Interest, if any : Nil
9. Status of Investor Compliances received, if any : Nil

This Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

The Acquirers accept full responsibility severally and jointly for the information contained in Public Announcement and also for the obligations of Acquirers laid down in SEBI (SAST) Regulations 1997 and subsequent amendments thereof.

Issued by Manager to the Offer on behalf of the Acquirers:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,

214, Nariman Point, Mumbai-400 021.

Tel: +91-22-6611 1700 Fax: +91-22-6611 1710

E-Mail: mbd@ashikagroup.com

Contact Person: Mr. Niraj Kothari



Place: Mumbai

Date: January 25, 2010